NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 233/16	TP 232/17	Hearing	391 / 394	Quikr India Pvt. Ltd.

SL.	NAME (IN CAPITAL)	CAPITAL)	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
	PRERNA PONAPPA.	PETITIONER.	Mure
	9743041150		4.

Counsel for Petitioner is present. None appeared from ROC and OL and Income Tax department. Counsel filed memo along with annexures showing that notices were sent to the above authorities by Registered Post. Photostat copies of the postal receipts are filed.

Await report from them.

List it on 05,07.2017.

MEMBER (J)

MEMBER (T)